

## LOK SABHA DEBATES

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LOK SABHA

Thursday, 18th July, 1957.

*The Lok Sabha met at Eleven of the Clock.*

[MR SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

### Low Income Group Housing Scheme

\*134. Sh. D. C. Sharma: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount allocated to Punjab under Low Income Group Housing Scheme so far; and

(b) the amount spent?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda) (a) A sum of Rs 4.27 crores was allocated to the Punjab (including Pepsu) upto 31-3-1957. A further sum of Rs 75.00 lakhs has been provisionally allocated to the Punjab in the year 1957-58.

(b) Upto the end of March 1957, the State Government had spent a sum of Rs 3.87 crores.

Shri D. C. Sharma: May I know if any progress report was called from the State with regard to the number of houses built and the localities where they have been built and the quality of the houses?

Shri Anil K. Chanda: The houses are being built according to certain specifications. Every quarter the States send us a report and we have a complete picture of the position.

Shri D. C. Sharma: It has been said that certain model houses should be built in all States of India. May I know how many model villages have been

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built by the Punjab Government with the amount of money allocated for this purpose?

Shri Anil K. Chanda: This question is about low income group housing. Village housing is a different thing. If the hon. Member will put a separate question, I shall try to answer that.

Shri B. S. Murthy: May I know whether there is any target fixed and whether the target has been reached?

Shri Anil K. Chanda: There is no target fixed. Certain amounts are allotted for this work under the Second Five Year Plan. It is according to the requirements in particular States that the money is drawn.

Mr. Speaker: The hon. Deputy Minister has said that no target has been fixed. If a particular State requires so many houses, money is provided to the extent that it has been provided in the Plan. Hon. Members want to know this, namely, in preparing the Plan and making the provision, they must have proceeded on some basis. That can be assumed to be the target. What is the target for the whole of India?

Shri Anil K. Chanda: The target in the first Five Year Plan was nearly 40,000 houses whereas actually not even 15,000 houses were constructed during that period.

Mr. Speaker: What about the Second Plan?

Shri Anil K. Chanda: In the second Plan, there is no target so far as the number is concerned. Rs 40 crores have been allotted and the maximum help that can be given in regard to any particular item is Rs 8,000.

Some Hon. Members rose—

Mr. Speaker: I find that the progress is very slow. We have got 25 ques-

tions and I have to accommodate them  
Next question.

**Indian Policeman Arrested by Goan  
Authorities**

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\*135. { Shri Radha Raman:  
Shri Vajpayee:  
Shri M. R. Krishna:  
Pandit M. B. Bhargava.

Will the Prime Minister be pleased to state:

(a) whether Goan Government arrested any policeman from Indian territory recently,

(b) if so, what were the circumstances in which he was arrested and subsequently what happened to him,

(c) whether Government lodged any protest with the Portuguese authorities; and

(d) if so, the nature and result thereof?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon)**

(a) Yes. An Indian policeman, named, Vithal Hanmant Kavaskhan, was kidnapped by Portuguese authorities on the afternoon of 31st May, 1957

(b) Shri Kavaskhan was on duty on the Indo-Goa border. He went to a well near the border within the Indian territory to fetch water. While he was drawing water, he was surrounded by six white Portuguese soldiers and two policemen in plain clothes who had trespassed into the Indian territory. The Portuguese soldiers were armed with rifles and kidnapped the Indian policeman by force into Portuguese territory.

(c) Yes. A strong protest has been lodged with the Portuguese authorities.

(d) A reply is awaited from the Portuguese authorities.

**Shri Radha Raman:** May I know whether this policeman received serious injuries and if so, what was the nature of the injuries?

**Shrimati Lakshmi Menon:** We have no information on that except that he was taken away by the Portuguese soldiers.

**Shri Radha Raman:** May I know whether that policeman is still in the Goan prison or in the custody of the-Goan Government?

**Shrimati Lakshmi Menon:** He is still in Valopi in Goa.

**Shri Vajpayee:** May I know whether this is the first incident of its kind or have there been several repetitions of this story?

**Shrimati Lakshmi Menon:** I want notice for that question.

**Shri M. R. Krishna:** May I know what is the propaganda that is being carried out by the Portuguese Government in foreign countries about this matter?

**Shrimati Lakshmi Menon:** That does not arise out of this question.

**Shri Tyagi:** I was anxious to know if this policeman had been returned?

**Shrimati Lakshmi Menon:** No; he is still there.

**Shri Tyagi:** Are the Government satisfied with the action taken in the matter?

**Shrimati Lakshmi Menon:** There is no direct relation with the Portuguese Government, we have to deal through the Egyptian Embassy.

**Shri Tyagi:** Have they received any information about the people there, whether they are keeping very good health or not?

**Shrimati Lakshmi Menon:** There is only one man and we are awaiting the reply.